

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP(CAA) No. 60/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company: Shell Cast Cylinders Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ishan P. Shah	Advocate	Petitioner	Ishan P. Shah
2.	Pinakin S. Shah	PCS	"	Pinakin S. Shah

ORDER

Learned PCS Mr. Pinakin Shah with Learned Advocate Mr. Ishan Shah present for Petitioner.

Proof of service of notice on statutory authorities filed.

No representations received from statutory authorities.

Petition is admitted.

Heard arguments of Learned Counsel for Petitioner.

Date of hearing is fixed as 10.08.2017.

Petitioner shall advertise Notice of hearing of this petition in "Business Standard Ahmedabad edition and Jai Hind Daily Ahmedabad Edition" not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

Petitioner shall issue notices to Regional Director, Registrar of Companies, Income Tax Authorities, and Official Liquidator informing the date of hearing.

List the matter on 10.08.2017 for hearing.

B R 20/7/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 20th day of July, 2017.